

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

LOK SABHA
UNSTARRED QUESTION NO. 4242
ANSWERED ON 20.12.2024

HARMFUL GAS AND CHEMICAL LEAKS

4242 SHRI AJAY KUMAR MANDAL:

Will the MINISTER OF CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of incidents regarding leakage of harmful gas and chemicals reported in last 10 years in the country, State-wise;
- (b) the number of people affected including fatalities in these tragedies;
- (c) the types of assistance given by the Government to the victims and the penal action taken by the Government on the individuals/groups responsible for these leaks; and
- (d) the steps being taken by the Government to check occurrence of such incidents in the future?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

- (a) & (b): Based on the information received from the State Governments/UTs, the details of the number of incidents of leakage of harmful gas and chemicals reported in last 10 years along with number of persons affected including fatalities are given at Annex-I.
- (c): Central Government has notified Public Liability Insurance Act, 1992 which mandates industrial units handling hazardous substance to take out an insurance policy covering legal liability to pay compensation for injury / death to third party or damage to property affected by

accidents while handling such hazardous substance and for the matters connected therewith or incidental thereto. In case no insurance policy is taken by the required industrial units, the Central Government has also established an Environmental Relief Fund (ERF) in 2008 to provide immediate relief to the affected persons.

Government has enacted the Factories Act, 1948, for ensuring the occupational safety, health and welfare of the workers employed in the factories registered under the Act. The Factories Act, 1948 and the rules framed thereunder are enforced by States / Union Territories through their Chief Inspector of Factories (CIF) / Director of Industrial Safety & Health (DISH). The Occupier and Managers of the factories registered under the Factories Act, 1948 are required to comply with the provisions of the Factories Act, 1948 and rules framed thereunder. In case of violations of any of the provisions thereof, the CIF / DISH of the State Governments are empowered to initiate penal action against the occupier and manager of the factories. Separate data regarding details of such prosecution and conviction with respect to the incident involving leakage of harmful gas and chemicals is not maintained. However the details of prosecutions under Section 92 and 96-A of the Factories Act, 1948 in respect of all cases involving violation of factories act, 1948 for the years 2013 to 2022 are placed at Annex-II.

(d): Government has taken the following actions to check the occurrence of such incidences in the future: -

- i. There are elaborate provisions in the Factories Act, 1948 and the rules framed thereunder pertaining to health, safety, welfare, hazardous processes, working hours, penalties and procedures etc.
- ii. National Disaster Management Authority (NDMA) had issued National Disaster Management Guidelines on Chemical Disasters (Industrial) in April, 2007. The Guidelines inter- alia contains the roles and responsibilities of different stakeholders to deal with such situations.
- iii. NDMA had also released National Disaster Management Plan (NDMP) in May, 2016 (updated in 2019) to assist stakeholders including State Governments in disaster risk management of various hazards including chemical (Industrial). The Plan provides a framework and direction to government agencies for all phases of disaster management i.e. prevention, mitigation, response and recovery.

- iv. Further, the Ministry of Environment, Forest & Climate Change (MOEF&CC) has also notified Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 (MSIHC Rules, 1989) and Chemical Accident (Emergency Planning, Preparedness and Response) Rules, 1996 under the provisions of Environment (Protection) Act, 1986. The rules were notified with the objective of preventing chemical accidents from industrial activities, mitigate associated impacts and provide statutory backup to crisis management set up with four-tier system at Central, State, District and Local level. The State Chief Inspector of Factories (CIFs) (appointed under the Factories Act, 1948) are the nodal agencies to enforce directions and procedures in respect of industrial installations and isolated storages covered under the Factories Act, 1948 dealing with hazardous chemicals and pipelines including inter-state pipelines. Similarly, Petroleum and Explosives Safety Organization (PESO) has been mandated to approve the sites of industrial installation and isolated Storages.
- v. The Department of Chemicals and Petrochemicals has launched the training programme on “Chemical and Petrochemical Industrial Safety”. These training programmes are intended to enhance awareness and mitigating risk on chemical safety and security for all the Major Accident Hazard (MAH) Units identified across the country.
- vi. The MoEF&CC and Central Pollution Control Board (CPCB) have developed an ‘Integrated Guidance Framework for Chemicals Safety in respect of Isolated Storage(s) and Industries covered under MSIHC Rules, 1989’ in compliance to the directions of Hon'ble National Green Tribunal. The framework was circulated to the Chief Secretaries/ UT Administrators of all States/ UTs in January-2022. The Integrated Guidance Framework prescribes for regular inspections of industrial and chemical sites, ensuring preparation of the on-site emergency plans, undertaking safety audits, and sharing information among other stakeholders agencies, in case of observed non-compliance.

Annex-I

STATE	No. of Incidents of Gas/ Chemical Leakage	Fatalities	Injuries
YEAR 2013			
Punjab	1	--	--
Tamil Nadu	1	--	--
Telangana	6	6	1
Uttar Pradesh	5	5	--
YEAR 2014			
Chhattisgarh	1	2	--
Andhra Pradesh	1	16	20
Madhya Pradesh	1	--	--
Punjab	2	--	--
Tamil Nadu	1	--	--
Telangana	6	--	7
West Bengal	2	4	22
YEAR 2015			
Arunachal Pradesh	1	--	--
Assam	1	--	11
Delhi	5	4	7
Gujarat	12	7	24
Haryana	1	--	--
Himachal Pradesh	1	--	3
Jharkhand	3	--	18
Madhya Pradesh	3	--	3
Maharashtra	2	1	--
Punjab	1	6	100
Rajasthan	1	--	--
Tamil Nadu	2	9	--
Telangana	18	29	33
Uttar Pradesh	5	12	29
West Bengal	2	--	--

YEAR 2016			
Assam	1	--	--
Delhi	1	2	--
Gujarat	10	18	--
Maharashtra	6	17	165
Odisha	1	--	--
Rajasthan	5	14	1
Telangana	26	33	17
Uttar Pradesh	1	1	--
YEAR 2017			
Delhi	1	--	475
Gujarat	2	1	--
Maharashtra	4	2	1
Odisha	4	3	9
Rajasthan	6	22	20
Tamil Nadu	1	--	--
Telangana	17	9	12
Uttar Pradesh	1	-	200
West Bengal	3	6	8
YEAR 2018			
Assam	9	--	---
Bihar	1	1	---
Gujarat	8	15	15
Maharashtra	2	1	11
Telangana	10	9	16
Uttar Pradesh	2	2	--
YEAR 2019			
Assam	5	--	---
Gujarat	30	27	--
Karnataka	1	1	--
Maharashtra	6	4	2
Odisha	1	--	--

Telangana	9	7	11
YEAR 2020			
Andhra Pradesh	4	14	4018
Assam	4	3	2
Gujarat	39	46	26
Maharashtra	8	6	6
Tamil Nadu	2	12	23
Telangana	21	11	23
YEAR 2021			
Andhra Pradesh	1	--	--
Assam	2	--	--
Gujarat	25	42	35
Jammu & Kashmir	1	--	--
Kerala	1	--	--
Maharashtra	10	32	19
Tamil Nadu	3	32	60
Telangana	9	1	2
Uttar Pradesh	6	4	14
YEAR 2022			
Assam	5	---	---
Goa	1	3	--
Gujarat	10	32	18
Rajasthan	1	6	1
Uttar Pradesh	5	4	1
YEAR 2023			
Assam	2	--	--
Goa	1	1	--
Gujarat	24	23	30
Uttar Pradesh	3	1	2

Annex-II**Prosecutions and Convictions under Section 92 and 96 A (2013-2022)****Prosecutions and Convictions under Section 92 and 96 A (2013)**

Sl.	State/UT	2013					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	4831	1216	886	525	**	4360750
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	31	17	**	**	**	**
5	Bihar	81	33	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1030	529	331	100	9	15516150
8	DD & DNH	**	**	**	**	**	**
9	Delhi	233	22	166	166	**	158900
10	Goa	42	15	8	7	**	208500
11	Gujarat	8921	2047	382	137	**	2669800
12	Haryana	8032	4712	4686	2398	**	**
13	Himachal Pradesh	208	96	57	57	**	445550
14	Jammu and Kashmir	**	**	**	**	**	**
15	Jharkhand	223	42	3	**	**	**
16	Karnataka	450	199	109	48	1	1623911
17	Kerala	96	66	38	32	**	516750
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3177	150	99	**	**	2629000
20	Maharashtra	1119	910	791	791	**	13693500
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	*	*	*	*	*	*
24	Nagaland	**	**	**	**	**	**

25	Odisha	1812	162	54	6	**	25000
26	Puducherry	8	4	10	10	**	795000
27	Punjab	1121	119	183	15	**	24269500
28	Rajasthan	991	66	107	103	1	1715000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	9836	4054	3591	2560	3	23393390
31	Telangana	*	*	*	*	*	*
32	Tripura	12	9	6	6	**	13000
33	Uttar Pradesh	**	**	**	**	**	**
34	Uttarakhand	91	44	2	**	**	100000
35	West Bengal	338	118	103	103	**	2096500
Total		42683	14630	11612	7064	14	94230201

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2014)

Sl.	State/UT	2014					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	2068	546	431	303	#	4276500
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	48	10	**	**	**	**
5	Bihar	114	34	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1228	674	272	82	6	17186000
8	DD & DNH	**	**	**	**	**	**
9	Delhi	89	88	53	53	**	582000
10	Goa	25	15	15	10	**	175900
11	Gujarat	28989	2430	633	223	**	4174450
12	Haryana	8795	10242	7498	5905	**	14923450
13	Himachal Pradesh	247	195	73	73	**	511500
14	Jammu and Kashmir	139	17	5	**	**	50000
15	Jharkhand	356	34	1	**	**	**
16	Karnataka	598	310	112	98	**	2239000
17	Kerala	129	57	42	37	**	855000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3228	165	146	**	**	3090800
20	Maharashtra	1238	745	473	473	**	8847500
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	*	*	*	*	*	*
24	Nagaland	**	**	**	**	**	**
25	Odisha	1920	172	**	**	**	**

26	Puducherry	2	10	9	9	**	520000
27	Punjab	1057	109	80	50	**	877300
28	Rajasthan	950	44	61	58	**	529000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	9420	4003	2374	3276	7	26051050
31	Telangana	1814	793	886	385	**	3454700
32	Tripura	16	5	10	10	**	64000
33	Uttar Pradesh	1995	53	292	35	**	1024500
34	Uttarakhand	133	43	31	**	**	710000
35	West Bengal	355	101	68	68	**	2161500
Total		64953	20895	13565	11148	13	92304150

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2015)

Sl.	State/UT	2015					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	2145	456	615	591	**	5171000
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	58	9	**	**	**	**
5	Bihar	148	15	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1632	499	549	365	13	22041100
8	DD & DNH	**	**	**	**	**	**
9	Delhi	124	63	27	27	**	322000
10	Goa	24	5	9	8	**	170000
11	Gujarat	30786	1733	1498	1199	**	10245900
12	Haryana	9585	5963	5136	3728	**	14742100
13	Himachal Pradesh	369	94	113	113	**	1401700
14	Jammu and Kashmir	151	39	23	4	**	228000
15	Jharkhand	389	47	**	**	**	**
16	Karnataka	718	175	**	**	**	**
17	Kerala	219	73	48	38	**	898000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3213	169	147	**	**	3100800
20	Maharashtra	1238	632	599	599	**	11662500
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2150	157	18	18	**	3410000

26	Puducherry	3	10	11	11	**	507000
27	Punjab	1086	121	143	11	1	901500
28	Rajasthan	933	22	31	31	**	182000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11049	4138	3450	3448	12	24613200
31	Telangana	2634	1412	645	677	**	5682800
32	Tripura	10	3	4	3	**	21000
33	Uttar Pradesh	2041	82	52	51	**	1230000
34	Uttarakhand	145	44	5	**	**	81000
35	West Bengal	388	26	6	6	**	251000
Total		71238	15987	13318	11095	27	110925200

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2016)

Sl.	State/UT	2016					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1991	463	616	582	**	8984000
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	30	49	**	**	**	**
5	Bihar	163	3	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1582	387	241	211	4	15421800

8	DD & DNH	**	**	**	**	**	**
9	Delhi	160	90	53	53	**	698500
10	Goa	17	6	5	5	**	140000
11	Gujarat	30786	1637	1198	1166	**	10424600
12	Haryana	8617	2986	2419	1675	**	6995950
13	Himachal Pradesh	350	89	61	61	**	735700
14	Jammu and Kashmir	167	45	36	36	**	167000
15	Jharkhand	351	44	1	**	**	100000
16	Karnataka	704	122	179	162	**	3031000
17	Kerala	141	44	51	45	**	801250
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3235	119	17	**	**	41500
20	Maharashtra	1271	584	421	421	**	8072500
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2289	93	11	**	**	330000
26	Puducherry	**	6	4	2	**	144000
27	Punjab	1064	52	54	12	**	686000
28	Rajasthan	924	43	21	21	**	121000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11737	2669	3189	2989	18	28012100
31	Telangana	3194	398	199	199	3	3302500
32	Tripura	10	9	5	5	**	385000
33	Uttar Pradesh	2134	114	23	**	**	770000
34	Uttarakhand	123	37	4	**	**	714000
35	West Bengal	408	25	24	23	**	1163000
Total		71448	10114	8832	7668	25	91241400

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2017)

Sl.	State/UT	2017					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1481	405	510	379	**	5608000
3	Arunachal Pradesh	*	*	*	*	*	*
4	Assam	79	14	8	2	**	**
5	Bihar	166	3	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1728	282	183	172	**	23849000
8	DD & DNH	**	**	**	**	**	**
9	Delhi	197	150	41	41	**	887000
10	Goa	21	7	6	5	**	130000
11	Gujarat	31460	1515	1639	1580	**	13697500
12	Haryana	7694	1945	1932	1668	**	5999500
13	Himachal Pradesh	378	110	69	69	**	1102000
14	Jammu and Kashmir	132	32	68	68	**	262865
15	Jharkhand	354	30	3	**	**	**
16	Karnataka	632	149	129	114	**	2656500
17	Kerala	136	60	47	40	**	732000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3337	154	11	**	**	506500
20	Maharashtra	584	424	475	475	#	6054000
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**

25	Odisha	2371	91	4	**	**	410000
26	Puducherry	4	13	13	**	**	520000
27	Punjab	1062	293	199	17	**	1193600
28	Rajasthan	912	39	19	19	**	132800
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11217	2367	2304	1720	**	22041675
31	Telangana	2708	255	51	45	**	657500
32	Tripura	14	**	4	1	**	500
33	Uttar Pradesh	2280	244	98	**	**	3578000
34	Uttarakhand	105	21	**	**	**	**
35	West Bengal	**	**	**	**	**	**
Total		69052	8603	7813	6415	0	90018940

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2018)

Sl.	State/UT	2018					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1290	170	226	166	**	3721000
3	Arunachal Pradesh	**	**	**	**	**	**
4	Assam	93	29	**	**	**	**
5	Bihar	169	42	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	1827	186	121	31	**	9678000
8	DD & DNH	**	**	**	**	**	**
9	Delhi	250	72	40	40	**	805000
10	Goa	20	5	7	5	**	134000
11	Gujarat	30263	1954	17674	1351	**	11172100
12	Haryana	4049	2543	1216	792	**	3789200
13	Himachal Pradesh	419	95	87	87	**	1684500
14	Jammu and Kashmir	117	**	75	**	**	**
15	Jharkhand	290	24	2	1	**	**
16	Karnataka	683	184	183	84	**	2819200
17	Kerala	154	68	33	37	**	883500
18	Lakshadweep	*	*	*	*	**	*
19	Madhya Pradesh	3480	160	16	**	**	887000
20	Maharashtra	1687	598	268	250	**	5666000
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2458	85	1	**	**	10000

26	Puducherry	4	6	5	**	**	194000
27	Punjab	1156	258	288	50	**	1364000
28	Rajasthan	300	35	24	24	**	278000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11280	1863	1917	1877	**	19085300
31	Telangana	3191	770	90	90	**	396500
32	Tripura	10	13	6	**	**	54000
33	Uttar Pradesh	2134	244	98	98	**	3578000
34	Uttarakhand	126	16	126	**	**	**
35	West Bengal	423	41	17	17	**	1713000
Total		65873	9461	22520	5000	0	67912300

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2019)

Sl.	State/UT	2019					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1234	196	115	96	**	1022000
3	Arunachal Pradesh	**	**	**	**	**	**
4	Assam	122	11	**	**	**	**
5	Bihar	211	32	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	219	312	167	117	**	14744499
8	DD & DNH	**	**	**	**	**	**
9	Delhi	262	48	104	104	**	1109000
10	Goa	16	3	6	5	**	118500
11	Gujarat	15346	2922	1623	1871	**	15098580
12	Haryana	6850	6108	2883	1944	**	15698600
13	Himachal Pradesh	427	147	119	119	**	1270000
14	Jammu and Kashmir	42	18	34	**	**	108400
15	Jharkhand	353	27	3	**	**	**
16	Karnataka	610	247	161	115	**	3067600
17	Kerala	190	57	46	52	1	1272000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	3639	144	16	**	**	1588000
20	Maharashtra	2115	636	300	300	**	8283000
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2542	69	5	3	**	34000

26	Puducherry	5	13	8	**	**	258000
27	Punjab	1126	29	53	22	**	816000
28	Rajasthan	280	28	25	**	**	203300
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	11226	1830	2129	2113	3	28789300
31	Telangana	1806	388	458	238	**	1746000
32	Tripura	8	8	2	**	**	17000
33	Uttar Pradesh	2354	58	48	48	**	1206500
34	Uttarakhand	16	23	20	**	**	**
35	West Bengal	**	**	**	**	**	**
Total		50999	13354	8325	7147	4	96450279

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2020)

Sl.	State/UT	2020					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1281	256	18	8	**	317000
3	Arunachal Pradesh	**	**	**	**	**	**
4	Assam	133	5	**	**	**	**
5	Bihar	243	20	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	364	204	108	98	**	4554501
8	DD & DNH	**	**	**	**	**	**
9	Delhi	206	30	33	33	**	70000
10	Goa	12	1	1	**	**	**
11	Gujarat	16397	1466	379	379	**	3615800
12	Haryana	9157	2180	912	598	**	3522500
13	Himachal Pradesh	427	44	**	**	**	**
14	Jammu and Kashmir	26	16	10	10	**	49000
15	Jharkhand	369	11	1	**	**	**
16	Karnataka	694	103	83	27	8	1172000
17	Kerala	197	33	24	14	**	246000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2112	98	4	**	**	114000
20	Maharashtra	2481	405	226	224	**	6408000
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2606	77	**	**	**	**

26	Puducherry	5	4	4	**	**	**
27	Punjab	1102	9	16	2	1	256700
28	Rajasthan	283	31	4	**	**	60000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	10927	2231	1089	1067	1	10242500
31	Telangana	2668	184	111	98	**	1840000
32	Tripura	4	**	**	**	**	**
33	Uttar Pradesh	2391	70	5	5	**	194000
34	Uttarakhand	19	12	19	**	**	**
35	West Bengal	**	**	**	**	**	**
Total		54104	7490	3047	2563	10	32662001

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2021)

Sl.	State/UT	2021					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1562	602	215	215	**	3459500
3	Arunachal Pradesh	**	**	**	**	**	**
4	Assam	22	**	**	**	**	**
5	Bihar	263	30	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	460	178	181	104	**	15861000
8	DD & DNH	**	**	**	**	**	**
9	Delhi	203	32	15	32	**	159000
10	Goa	17	6	3	2	**	60000
11	Gujarat	17484	2312	1376	1285	**	13022500
12	Haryana	8146	3120	2541	1823	**	7302500
13	Himachal Pradesh	471	26	34	34	**	623000
14	Jammu and Kashmir	31	17	7	7	**	20000
15	Jharkhand	367	16	1	**	**	**
16	Karnataka	714	88	80	30	6	1172000
17	Kerala	207	31	37	26	2	683500
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2206	91	30	**	**	1554000
20	Maharashtra	2429	547	412	83	**	5675500
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2683	60	3	**	**	**

26	Puducherry	5	8	7	**	**	440000
27	Punjab	**	**	**	**	**	**
28	Rajasthan	310	22	7	**	**	655000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	7559	1682	1335	1297	**	12149000
31	Telangana	2825	179	144	72	**	1935000
32	Tripura	8	1	2	2	**	11000
33	Uttar Pradesh	**	**	**	**	**	**
34	Uttarakhand	12	20	19	**	**	**
35	West Bengal	**	**	**	**	**	**
TOTAL		47984	9068	6449	5012	8	64782500

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.

Prosecutions and Convictions under Section 92 and 96 A (2022)

Sl.	State/UT	2022					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	**	**	**	**	**	**
2	Andhra Pradesh	1925	269	168	137	**	2526000
3	Arunachal Pradesh	**	**	**	**	**	**
4	Assam	22	26	**	**	**	**
5	Bihar	273	34	**	**	**	**
6	Chandigarh	**	**	**	**	**	**
7	Chhattisgarh	457	238	238	144	**	19198000
8	DD & DNH	**	**	**	**	**	**
9	Delhi	220	30	49	49	**	614000
10	Goa	22	2	2	1	**	50000
11	Gujarat	14619	2806	3890	1497	**	22444000
12	Haryana	6814	4787	3256	1946	**	10924200
13	Himachal Pradesh	**	**	**	**	**	**
14	Jammu and Kashmir	41	13	**	**	**	**
15	Jharkhand	412	33	2	**	**	**
16	Karnataka	613	194	155	86	10	3311100
17	Kerala	216	22	45	37	**	811000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2267	118	44	**	**	3069000
20	Maharashtra	2546	481	457	377	**	14526000
21	Manipur	**	**	**	**	**	**
22	Meghalaya	**	**	**	**	**	**
23	Mizoram	**	**	**	**	**	**
24	Nagaland	**	**	**	**	**	**
25	Odisha	2740	80	4	**	**	**

26	Puducherry	6	1	1	**	**	90000
27	Punjab	**	**	**	**	**	**
28	Rajasthan	325	20	13	4	**	15000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	7906	2688	1872	1858	**	23124250
31	Telangana	2704	182	111	62	**	2605000
32	Tripura	8	4	4	2	**	90000
33	Uttar Pradesh	**	**	**	**	**	**
34	Uttarakhand	13	19	19	**	**	**
35	West Bengal	**	**	**	**	**	**
TOTAL		44149	12047	10330	6200	10	103397550

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.

(ii) **: Data not reported by the CIF/NIL Data.
